

**Commission for Determining Fair Selling Prices for Indian Made Cars**

\*54. SHRI J. MOHAMED IMAM :  
 SHRI RAM KISHAN GUPTA :  
 SHRI K.M. KUSHIK :  
 SHRI R. R. SINGH DEO :  
 SHRI R. K. AMIN :

Will the Minister of INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE be pleased to state :

(a) whether Government have recently appointed a Commission to determine fair selling prices for the Ambassador, Fiat and Standard cars.

(b) if so, the reaction of the automobile manufacturers in this regard ; and

(c) when the Commission is likely to submit its report ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE (SHRI DINESH SINGH) : (a) and (b) : On the recommendation of the Supreme Court, a Commission has been set up to recommend the fair selling prices of the three makes of cars manufactured in the country viz. Fiat, Ambassador and Standard Herald. The car manufacturers had agreed in the Supreme Court to the appointment of such a Commission.

(c) The Commission, constituted on 27.5.1970, is expected to submit its report within a period of four months from the date of its constitution.

**Concessions to Small Entrepreneurs**

\*55. SHRI JYOTIRMOY BASU :  
 SHRI S.K. TAPURIAH :  
 SHRI N.K. SOMANI :

Will the Minister of INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE be pleased to state :

(a) Whether Government have

recently announced more concessions for small scale entrepreneurs ; and

(b) If so, the details thereof ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE (SHRI D INSSH SINGH) : (a) and (b) . Government have provided substantial concessions for small scale entrepreneurs during the year 1969-70, and 1970-71, in respect of allotment of imported raw materials, reservation of selected products for expansion in the small scale sector exclusively, credit and finance, development of ancillary relationship, export business, and promotion of small scale industries in backward areas/districts. The more important of them are enumerated below :

- (i) Raising of the limit for licence for imported raw materials in the priority and non-priority sectors from Rs. 50,000 to 75,000, in respect of new units.
- (ii) A larger value of import licence upto 50% in Free Foreign Exchange.
- (iii) With the announcement of the new industrial licensing policy, the list of industries reserved for the small scale sector was extended so as to cover 8 new product items in order that the small sector is given sufficient scope for expansion and development.
- (iv) Increasing the limit from Rs. 1 lakh to Rs. 2 lakhs in respect of loans to be sanctioned to qualified craftsmen and engineers by the State Bank of India and other nationalised banks.
- (v) Liberalised terms for the supply of machinery on hire purchase basis by the NSIC.
- (vi) Extension of the Credit Guarantee Scheme to service industries.

(vii) A more intensive effort to develop ancillary items in the small scale sector, with a corresponding reduction of the number of components to be directly manufactured by the unit in the large scale sector.

(viii) Further concessions in respect of imported raw materials to the exporting units in the small scale sector in terms of the Import Policy for 1970-71.

(ix) Concessions granted by the State Govt. relating to taxes, supply of raw materials, accommodation in industrial estates, charges for electricity, water, grant of loans etc. to entrepreneurs willing set up small scale industries in the backward districts or areas.

#### British Assistance for Durgapur Steel Plant

\*56. SHRI ARJUN SINGH BHADORIA : Will the Minister of STEEL AND HEAVY ENGINEERING be pleased to state :

(a) Whether U.K. has decided to continue to give assistance for a limited period to the Durgapur Steel Plant ; and

(b) if so, the nature of assistance to be given and when it would be given ?

THE MINISTER OF STEEL AND HEAVY ENGINEERING (SHRI B.R. BHAGAT) : (a) Yes, Sir.

(b) Assistance will be both financial as well as technical. A new pound sterling loan and a draft scheme to provide technical assistance for Durgapur Steel Plant are under negotiation and are expected to be finalised soon.

#### Loading of Wheat in Trains at Moga (Punjab)

\*57. SHRI SARJOO PANDEY :

Will the Minister of RAILWAYS be pleased to state :

(a) Whether Government are aware that several thousand bags of wheat procured by the Government Agencies in Moga could not be loaded on trains on account of some dispute between the Railway officials and the Civil Supplies Department in Moga in May, 1970 ;

(b) whether it is a fact that on account of this, wheat bags were damaged by rains ; and

(c) if so, the details of the dispute and the action taken thereon ?

THE MINISTER OF RAILWAYS (SHRI NANDA) : (a) and (b). No, Sir. The loading being upto the demands placed, there was no question of wheat bags not being loaded or of damage to wheat bags for want of wagons.

(c) Does not arise.

#### Shifting of Industrial concerns from Calcutta to other States

\*58. SHRI S.C. SAMANTA :  
SHRI H.N. MUKERJEE :  
SHRI K. HALDER :  
SHRI J.M. BISWAS :  
SHRI SAMAR GUHA :

Will the Minister of INDUSTRIAL DEVELOPMENT AND INTERNAL TRADE be pleased to state :

(a) whether it is a fact that a large number of Industrialists are either shifting their field of activity from West Bengal to anywhere else or abandoning the units due to reasons of insecurity and congenial conditions there ;

(b) the steps that are being taken to give them adequate protection so that West Bengal does not go backward in the industrial map of India ; and

(c) whether he will lay on the Table of the House the number and names of